

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. No.477/94

Dated this the 15th day of June, 1994.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

A.Dasan,
Marker,
Southern Railway,
Mangalore.

.. Applicant

(By Advocate Mr. M.R.Rajendran Nair)

vs.

1. The Divisional Personnel Officer,
Southern Railway, Palakkad.
2. The Chief Personnel Officer,
Southern Railway, Madras. .. Respondents

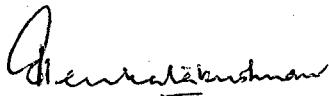
(By Advocate Mrs. Sumathi Dandapani)

ORDER

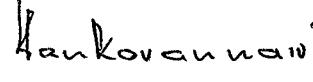
CHETTUR SANKARAN NAIR(J),VICE CHAIRMAN:

In the light of the statement filed by respondents, no direction need be issued as applicant is being retained as Marker. We dismiss the application as infructuous. No costs.

Dated the 15th June, 1994.


P.V.VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN